NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 1105/19 in DFR No 1773/19 (IA 1105/19 – Delay in filing)	SKS Power Generation (Chhattisgarh) Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	1773/2019 Dated 12/04/2019	30/05/2019		08/07/2019 (As requested by Ld. Counsel) Court – I
02.	IA 1109/19 & IA 806/19 in DFR No 1051/19 (IA 1109/19 – Delay in re-filing & IA 806/19 – Delay in filing)	Madhya Pradesh Power Management Company Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission & Anr.	1051/2019 Dated 05/03/2019	31/05/2019		04/07/2019 Court - I
03.	IA 1110/19 in DFR 1802/19 (IA 1110/19 – Delay in re-filing)	Damodar Valley Corporation Vs. West Bengal Electricity Regulatory Commission & Anr.	1802/2019 Dated 15/04/2019	31/05/2019		04/07/2019 Court – I
04.	IA 1127/19 in DFR No 1123/19 (IA 1127/19 –Delay in filing)	· ·	1123/2019 Dated 08/03/2019	06/06/2019		04/07/2019 Court – I
05.	IA 817/19 & IA 816/19 in DFR No 131/19 (IA 817/19 – Delay in re-filing & IA - 816/19 - Delay in filing)	Mahati Hydro Power Projects Private Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	131/2019 Dated 09/01/2019	13/06/2019		04/07/2019 Court – I
06.	IA 1171/19 in DFR No 1804/19 (IA 1171/19 – Delay in re-filing)	North Bihar Power Distribution Company Limited & Anr. Vs. Bihar Electricity Regulatory Commission	1804/2019 Dated 15/04/2019	21/06/2019		04/07/2019 Court - I

Sd/-Dy. Registrar

Dated: 03/07/2019